

**Telecom Disputes Settlement and Appellate Tribunal  
(Government of India)**

No.1/Judl./Misc./TDSAT/2012

Dated: 1<sup>st</sup> April, 2020

**NOTICE**

Pursuant to Government of India, Ministry of Home Affairs Order No. 40-3/2020-DM-1(A) dated 24.3.2020 regarding nationwide lockdown for a period of 21 days w.e.f. 25.3.2020 and in continuation of this Tribunal's Circular of even No. dated 16.3.2020 it has been decided with the approval of Hon'ble Chairperson that the directions contained in the said Circular dated 16.3.2020, except clause 3 in view of complete lock down, shall continue to remain valid till 14.4.2020.

A review on this shall be done on 14.4.2020.

**(Sanjeev Pandey)**  
Deputy Registrar

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